

**Shri Sarangadhar Das:** May I know, Sir, if it is a fact that the Formosa Government has volunteered to assist in the evacuation of these troops from Burma?

**Shri Jawaharlal Nehru:** Their representative in the United Nations has stated so.

**PROGRAMME EXECUTIVES AND PROGRAMME ASSISTANTS OF A. I. R.**

**\*2093. Shri N. P. Damodaran:** Will the Minister of Information and Broadcasting be pleased to state whether Government have decided to fill the posts of Programme Executives and Programme Assistants in the All India Radio, by selection through the Union Public Service Commission and if so, why?

**The Minister of Commerce (Shri Karmarkar):** Yes Sir. The posts belong to Central Services Class II and as such it is necessary to make recruitment through the Union Public Service Commission.

**Shri N. P. Damodaran:** May I know, Sir, how many people who are now working as Programme Executives and Programme Assistants will be thrown out of job due to this decision?

**Shri Karmarkar:** Thrown out of job on account of the scrutiny of the U.P.S.C?

**Shri N. P. Damodaran:** Yes, yes.

**Shri Karmarkar:** That depends upon the decision of the U.P.S.C.

**Shri N. P. Damodaran:** May I know, Sir, the longest period served by some of these people in the A.I.R.? I am given to understand that people who have been serving for 6 and 10 years are likely to be retrenched as a result of this decision.

**Shri Karmarkar:** I should like to have notice.

**Mr. Deputy-Speaker:** Next question, No. 2094. Mr. Bansal....

Next question, No. 2095.

**Shri Veeraswamy:** With regard to the last question, Sir.....

**Mr. Deputy-Speaker:** Which question? Export Trade?

**Shri Veeraswamy:** Is it a fact, Sir, that some Assistant Station Directors, Programme Executives and Programme Assistants working in the Madras and Trichy stations of AIR have been reverted to lower posts and if so, why?

**Mr. Deputy-Speaker:** Order, order. I just called the next question and then passed on to another question. I am sorry the hon. Member is too late.

**DETENTION OF INDIAN POLICE OFFICER IN PONDICHERY**

**\*2095. Shri Ramachandra Reddi:** Will the Prime Minister be pleased to state:

(a) whether a police officer of Indian Union was unnecessarily detained by Pondichery French authorities;

(b) if so, the circumstances under which such a detention was made; and

(c) the action taken by the Union Government if the detention was illegal?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). On 27th March 1953, a Sub-Inspector of the Indian Union was stopped 4 times by the French authorities while proceeding through Pondichery on duty. On one occasion he was taken to a police station and detained there for about 15 minutes. The reasons for the detention are not known. The Government have protested strongly to the French authorities, whose reply is awaited.

**Shri Ramachandra Reddi:** May I know, Sir, whether the reasons will be called for?

**Shri Jawaharlal Nehru:** I have just said we have asked for them.

**PERSONS CROSSING BORDERS BY MISTAKE**

**\*2096. Shri K. P. Sinha:** (a) Will the Prime Minister be pleased to state whether it is a fact that police officials of the Indian and Pakistan Punjab have recommended the release of all such persons as are guilty of crossing the border "by mistake"?

(b) Have the Government of India received any such proposal from their own police officials?

(c) If so, what action has been taken thereon?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). In June 1952, the Inspector Generals of police of the Punjab (I) and the Punjab (P) agreed that in the interests of border peace and security, the Police on one side should hand over to the Police on the other side, a person who had unintentionally trespassed into their territory, provided that he belonged to a village situated on the border, and was not found carrying anything which was forbidden.

**Shri K. P. Sinha:** May I know, Sir, the number of such persons?

**Shri Jawaharlal Nehru:** I do not know, Sir.

**Pandit D. N. Tiwary:** May I know, Sir. If there is a machinery to determine whether a person has crossed over by mistake?

**Mr. Deputy-Speaker:** What is the machinery for?

**Pandit D. N. Tiwary:** I want to know whether any tribunal or machinery has been set up to ascertain.....

**Mr. Deputy-Speaker:** Any machinery set up to prevent people crossing the border by mistake?

**Pandit D. N. Tiwary:** How to know that the man has intentionally or unintentionally crossed the border?

**Shri Jawaharlal Nehru:** Along these borders there are patrols and border check posts, and if they find somebody has crossed the border, presumably they take action. Sometimes, if they are apprehended, they shoot at sight; at other times they arrest the person and then some kind of a provisional investigation, I suppose, is made and the person is let off or detained, as the case may be.

**Shri K. P. Sinha:** May I know, Sir, if the cattle which were stolen have also been returned?

**Mr. Deputy Speaker:** The hon. Prime Minister did not follow?

**Shri Jawaharlal Nehru:** Something about cattle straying across the border and how they are dealt with? I hope the same rule is applied.

#### PAKISTANI RAID IN PURNEA DISTRICT

\*2099. **Sardar A. S. Saigal:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 12th March, 1953, the Indian Armed Police took into custody two Pakistani raiders near the Indo-Pakistan border under Islampur Police Station in Purnea District;

(b) whether it is a fact that in this raid the raiders carried away cattle and valuables from Barogharia village under Islampur Police Station under cover of darkness;

(c) whether such raids have been brought to the notice of the Pakistan Government; and

(d) if so, the results thereof?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) On the night of the 12th March 1953, 16 or 17 dacoits from Pakistan raided some houses in village Barogharia, Islampur Police Station, Purnea District. When intercepted by the Bihar Armed Police, the raiders opened fire, which was returned. Two of the dacoits were injured and were taken into custody. They were found to be Indian nationals who had been wanted for two or three years in a case of Islampur Police Station, and who had been absconding across the border in Pakistan.

(b) Some cash, ornaments and a few head of cattle were carried away by the dacoits.

(c) and (d). Under the existing procedure, border incidents are taken up in the first instance by the District Magistrate concerned with his opposite number in Pakistan. Serious incidents are taken up by the State Government with the East Bengal Government. An enquiry has been made from the Bihar Government whether they have protested to the East Bengal Government.

**Dr. Ram Subhag Singh:** Has it come to the notice of the Government that thousands of such raiders and others have entered into Purnea district illegally?

**Shri Jawaharlal Nehru:** Thousands of persons?

**Dr. Ram Subhag Singh:** Yes.

**Shri Jawaharlal Nehru:** No, Sir. I am not aware of any large-scale entry.

**Pandit D. N. Tiwary:** May I know, Sir, whether it is in the contemplation of Government to arm the border people for self-defence?

**Shri Jawaharlal Nehru:** No, Sir; not indiscriminately.

#### भारत और नेपाल के बीच भागे हुए कैदियों का प्रत्यर्पण

\*२१०३. श्री रघुनाथ सिंह: क्या प्रधानमंत्री बताने की कृपा करेंगे कि भागे हुये कैदियों के प्रत्यर्पण के सम्बंध में भारत और नेपाल के बीच कोई समझौता हो रहा है ?

**The Prime Minister (Shri Jawaharlal Nehru):** Negotiations are in hand for the conclusion of a new treaty of